

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/01/59/213/241/HDB/2017
NAME OF THE COMPANY	RMS Research Labs Private Limited
NAME OF THE PETITIONER(S)	G. Madhusudhan Reddy
NAME OF THE RESPONDENT(S)	RMS Research Labs Private Limited & (4) Others
UNDER SECTION	59&241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	Advocate for petitioner	Suryanarayana@rediffmail.com 9849866556	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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C. TULASI KRISHNA .

Counsel for R-3 & 4.

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Heard Shri Y. Suryanarayana, Learned Counsel for the Petitioner and Shri P. Raja Sripathi Rao and Shri C. Tulasi Krishna, Learned Counsels for the Respondent.

At the request of the Learned Counsel for the Petitioner, Post the case on 16.10.2017.

[Signature]
Member (T)

[Signature]
Member (J)